

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2081
ANSWERED ON:12.08.2011
PANCHAYAT ELECTIONS
Rajaram Shri Wakchaure Bhausahb

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the name of States in which Panchayat elections have not been held during the last five years;
- (b) the action taken by the Union Government to hold Panchayat elections regularly in such States?

Answer

MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

(a): where Part IX of the Constitution applies, Panchayat elections have been held in all States. There has been delay in holding of Panchayat elections in Andhra Pradesh due to be held between June and August, 2011, as these have been stayed by the Order of the Hon'ble High Court of Andhra Pradesh. In Puducherry, notification for Panchayat elections to have been held between June and July, 2011 has not yet been finalized.

(b): Ministry of Panchayati Raj regularly interacts with States and UTs for regular and timely elections to Panchayats.